
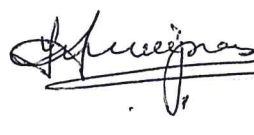


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 104/16	TP 56/17	Hearing	433(e) /433(f)	Rangsons Electronics Pvt. Ltd. Vs Opto Circuits(India) Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
19	K.V.Omprakash & Sowmya Joshi Conscientia Law Associates (7204653004)	For Respondent	
	HARI PRASAD M.C. M.C. Lakshminikumar & Siddharan 9886223309	For Petitioner / Operational creditor	

Counsel for petitioner is present. Counsel for respondent is also present. Counsel has filed affidavit of compliance of the objections raised by the Registry. Counsel for respondent requested time to file objection.

Time extended finally till 19.09.2017.

  
MEMBER (J)

  
MEMBER (T)